

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**


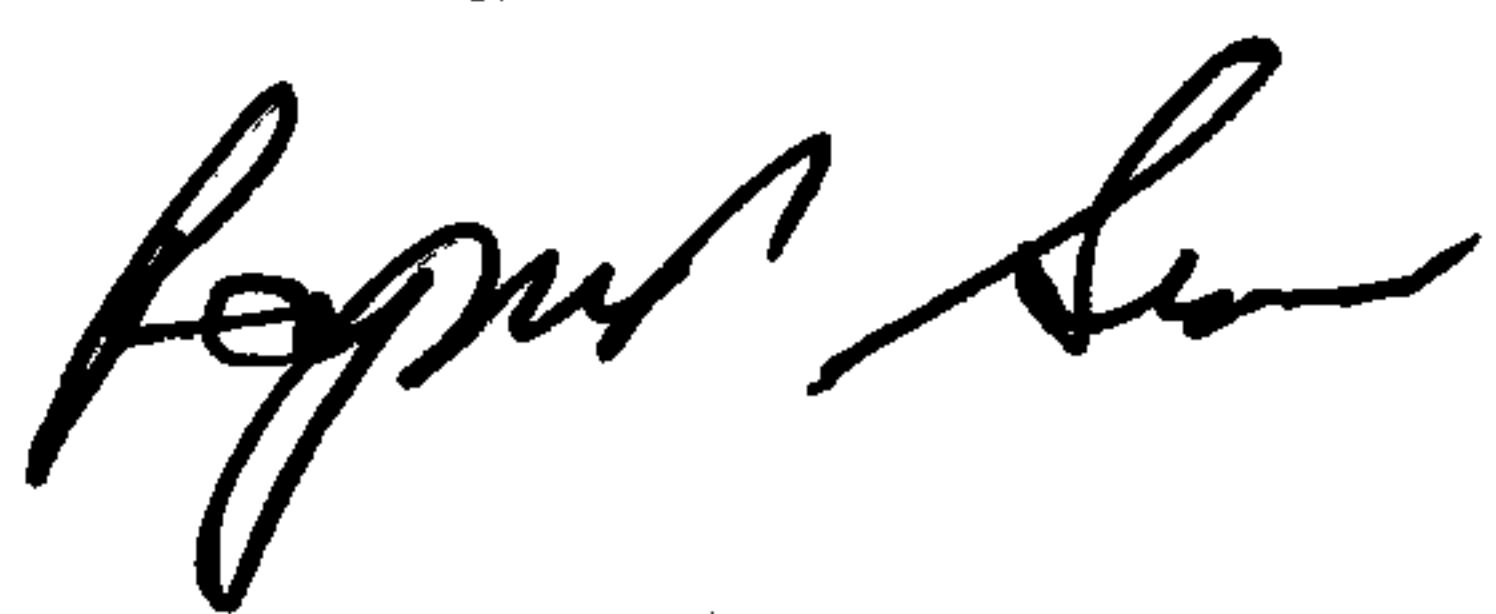
IA 412 of 2018 with C.P. No.17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,  
AHMEDABAD BENCH ON 11.03.2020**

Name of the Company: Bhupendra Patel & Ors.  
V/s.  
Hotel Oasis (Surat) Pvt. Ltd & Ors.

Section: Rule 11 of NCLT Rules 2016


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Petitioners	
2.	RAJ NISH SINKH	Respondent ADV		


**ORDER**

The Parties are represented through their respective Learned Counsel.

In view of the order passed in TP 75/2016 (CP 38 of 2014), the matter is simply adjourned.

List the matter on 29.04.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 11th day of March, 2020